

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3504
ANSWERED ON:19.08.2003
REHABILITATION OF PERSONS
BASUDEB ACHARIA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

:

- (a) whether the draft Bill related to `Project Affected Persons` (Resettlements and Rehabilitation) has been formulated;
- (b) if so, the details thereof; and
- (e) if not, the time by which it is likely to be formulated?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) to (c) This Ministry had formulated a draft Project Affected Families (Rehabilitation & Resettlement) Bill which was discussed by the Standing Committee of Secretaries (SCOS). The SCOS was of the view that a Central Policy on the subject would be preferable. Accordingly this Department has prepared a Draft National Policy on Resettlement and Rehabilitation for Project Affected Families - 2003 which is under consideration of the Government.